

## Sixteenth Loksabha

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Title: Motion regarding adoption of amendments made by Rajya Sabha in the National Council for Teacher Education (Amendment) Bill, 2018 (Motion adopted and the Amendment made by Rajya Sabha was agreed)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Madam Speaker, I beg to move:

“That the following amendment made by Rajya Sabha in the Bill\* further to amend the National Council for Teacher Education Act, 1993 be taken into consideration: -

### **Clause 1**

1. That at page 1, line 4, ***for*** the word and figure “Act, 2018,” the word and figure “Act, 2019”, be ***substituted.***

SHRI PRAKASH JAVADEKAR: The amendment is only for changing the year from 2018 to 2019. That is the only amendment. ...(व्यवधान)

**माननीय अध्यक्ष:** डिसकशन की आवश्यकता नहीं है।

The question is:

“That the following amendment made by Rajya Sabha in the Bill further to amend the National Council for Teacher Education Act, 1993 be taken into consideration:-”

### Clause 1

1. That at page 1, line 4, ***for*** the word and figure “Act, 2018,” the word and figure “Act, 2019”, be ***substituted.***

*The motion was adopted.*

HON. SPEAKER: We shall now take up amendment made by Rajya Sabha. I shall now put amendment No. 1 made by Rajya Sabha to the vote of the House.

The question is:

### Clause 1

- That at page 1, line 4, ***for*** the word and figure “Act, 2018,” the word and figure “Act, 2019”, be ***substituted.***

*The motion was adopted.*

HON. SPEAKER: The Minister may now move that the following amendment made by Rajya Sabha in the National Council for Teacher Education (Amendment) Bill, 2018, as passed by Lok Sabha, be agreed to.

SHRI PRAKASH JAVADEKAR: Madam, I beg to move:

“That the amendment made by Rajya Sabha in the Bill be agreed to.”

HON. SPEAKER: The question is:

“That the amendment made by Rajya Sabha in the Bill be agreed to.”

*The motion was adopted.*

**14 06 hrs**